

COMMITTEE ON PAPERS LAID  
ON THE TABLE

Minutes

[English]

SHRI JAGDISH AWASTHI (Bilhaur):  
Sir, I beg to lay on the Table Minutes  
(Hindi and English versions) of the sittings  
of the Committee on Papers Laid on the  
Table relating to their Sixth and Seventh  
Reports.

RAILWAY CONVENTION  
COMMITTEE

[English]

Second action taken report

SHRI SUBHASH YADAV (Khargone) :  
I beg to present the Second Report (Hindi  
and English versions) of the Railway Con-  
vention Committee on Action Taken by  
Government on the recommendations con-  
tained in the Eleventh Report of the Rail-  
way Convention Committee (1980) on Cost  
of Operation of Railways (Cost of Mate-  
rials).

12.66 hrs.

STATEMENT RE : CLARIFICATION  
OF EARLIER STATEMENT ON DROU-  
GHT AND NATURAL CALAMITIES  
MADE ON 19th MARCH, 1986.

[English]

THE MINISTER OF STATE IN THE  
DEPARTMENT OF AGRICULTURE  
AND COOPERATION (SHRI YOGEN-  
DRA MAKWANA) : I wish to state as  
under :

I replied on 10.3.86 to the discussion  
on "Situation arising out of the drought  
and natural calamities in various parts of  
the country." During the reply, lot of  
interruptions took place. I furnished the  
information regarding central assistance to  
Andhra Pradesh and narrated the incident  
about my telephonic conversation with PA  
to Chief Minister of the State. Unfortuna-  
tely, due to slip of tongue, Tamil Nadu  
was mentioned.

Subsequently, when on 19th March,  
1986, I tried to clarify the position, my  
intention was to impress on the House  
how quickly action is taken at the Centre  
at various levels. As for the Chief Minis-  
ter of Andhra Pradesh, I talked to his PA  
who could not put me on to the C.M. It was  
never my intention to malign anybody.

In the above circumstances, there is no  
question of my knowingly or deliberately  
making any false or misleading statement  
in the House. However, I regret any in-  
convenience caused.

ELECTION TO COMMITTEES

[English]

(i) Committee on estimates

SHRI CHINTAMANI PANIGRAHI  
(Bhubaneswar) : I beg to move :

"That the members of this House do  
proceed to elect in the manner required  
by sub-rule (1) of Rule 311 of the Rules  
of Procedure and Conduct of Business  
in Lok Sabha, thirty members from  
among themselves to serve as members  
of the Committee on Estimates for the  
term beginning on the 1st May, 1986  
and ending on the 30th April, 1987."

MR. SPEAKER : The question is :

"That the members of this House  
do proceed to elect in the manner  
required by sub-rule (1) of Rule 311  
of the Rules of Procedure and Conduct  
of Business in Lok Sabha, thirty mem-  
bers from among themselves to serve as  
members of the Committee on Estimate  
for the term beginning on the 1st May,  
1986 and ending on the 30th April,  
1987."

*The motion was adopted.*

(ii) Committee on public accounts

SHRI RAJMANGAL PANDE (Deoria);  
I beg to move".

"That the members of this House do  
proceed to elect in the manner requir-  
ed by sub-rule (1) of Rule 309 of the  
Rules of Procedure and Conduct of  
Business in Lok Sabha, fifteen members  
from among themselves to serve as

members of the Committee on Public Accounts for the term beginning on the 1st May, 1986 and ending on the 30th April, 1987”.

MR. SPEAKER : The question is :

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1986 and ending on the 30th April, 1987.”

*The motion was adopted.*

(iii) **Committee on public accounts**

SHRI RAJMANGAL PANDE (Deoria):

I beg to move :

“That this Houses do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1986 and ending on the 30th April, 1987, and do communicate to this House the names of the members so nominated by Rajya Sabha.”

MR. SPEAKER : The question is :

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1986 and ending on the 30th April, 1987, and do communicate to this House the names of the members so nominated by Rajya Sabha.”

*The motion was adopted.*

(iv) **Committee on public undertakings**

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to move :

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of

the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1986 and ending on the 30th April, 1987.”

MR. SPEAKER : The question is :

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1986 and ending on the 30th April, 1987.”

*The motion was adopted*

(v) **Committee on public undertakings**

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to move :

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1986 and ending on the 30th April, 1987, and do communicate to this House the names of the members so nominated by Rajya Sabha.”

MR. SPEAKER : The question is :

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate Seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1986 and ending on the 30th April, 1987, and do communicate to this House the names of the members so nominated by Rajya Sabha.”

*The motion was adopted.*

(vi) **Committee on the welfare of scheduled castes and scheduled tribes**

SHRI K. D. SULTANPURI (Simla) :  
Sir, I beg to move :